## GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI

#### DEPARTMENT OF DRINKING WATER & SANITATION

## **RAJYA SABHA**

# **UNSTARRED QUESTION NO. – 902**

ANSWERED ON 08/12/2025

#### IMPLEMENTATION OF THE JAL JEEVAN MISSION

902#. DR. RADHA MOHAN DAS AGRAWAL:

Will the Minister of JAL SHAKTI be pleased to State:

- (a) the physical and economic targets that were set under the Jal Jeevan Misson (JJM) for different States and Union Territories and the achievements that have been made against the targets; and
- (b) whether it is a fact that complaints of corruption were received in various States during the implementation of the scheme and if so, the details thereof, State-wise?

#### **ANSWER**

#### MINISTER OF STATE FOR JAL SHAKTI

(SHRI V. SOMANNA)

- (a) Since August 2019, the Government of India is implementing Jal Jeevan Mission (JJM) Har Ghar Jal, in partnership with States/ UTs, to make provision of tap water connection to every rural household of the country. At the start of the mission, only 3.23 crore (16.71%) rural households were reported to have tap water connections. So far, as reported by States/ UTs as on 03.12.2025 around, 12.52 crore additional rural households have been provided with tap water connections. Thus, as on 03.12.2025, out of 19.36 crore rural households in the country, more than 15.75 crore (81.38%) households are reported to have tap water connections in their homes.
  - The Union Cabinet had approved the implementation of JJM from 2019-20 to 2023-24 with central outlay of Rs. 2,08,652 crore. Against the allocated fund, almost entire fund has been utilized. To achieve 100 percent coverage through continued implementation of mission with focus on quality of infrastructure and O&M of rural piped water supply schemes for long term sustainability and citizen centric water service delivery, Hon'ble Finance Minister during her budget speech 2025 had announced extension of JJM until 2028 with enhanced total outlay
- (b) As per the data reported by 32 States/ UTs, a total of 17,036 complaints have been received by States/ UTs from different sources such as media reports, suo-moto cognizance, references from public representatives, citizens, grievance portal, etc. regarding financial irregularities and poor quality of works under Jal Jeevan Mission (JJM). As reported by the States/ UTs, action has been taken against 621 Departmental Officials, 969 contractors, and 153 Third Party Inspection Agencies (TPIAs). The State-wise details of complaints received and action taken against officials, contractors and third-party agencies are **annexed.**

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# Annex referred in the reply to part (b) of Rajya Sabha Unstarred Question No. 902 answered on 08.12.2025

Sr.no.	State/ UT	Total no. of complaints	No. of Dept. officials against whom action taken	No. of contractors against whom action has been taken	No. of TPIA against whom action has been taken
1	A & N Islands	0	0	0	0
2	Andhra Pradesh	0	0	0	0
3	Arunachal Pradesh	0	0	0	0
4	Assam	1,236	17	4	3
5	Bihar	0	0	0	0
6	Chhattisgarh	283	2	5	1
7	DD&DNH	0	0	0	0
8	Goa	0	0	0	0
9	Gujarat	1	12	112	0
10	Haryana	4	11	0	0
11	Himachal Pradesh	2	0	0	0
12	Jharkhand	8	26	2	3
13	Karnataka	169	9	99	1
14	Kerala	25	1	1	0
15	Ladakh	1	1	0	0
16	Lakshadweep	0	0	0	0
17	Madhya Pradesh	37	151	9	0
18	Maharashtra	154	1	5	0
19	Manipur	19	4	39	0
20	Meghalaya	8	3	0	0
21	Mizoram	1	0	0	0
22	Odisha	4	0	1	0
23	Puducherry	0	0	0	0
24	Punjab	3	2	0	0
25	Rajasthan	183	170	53	2
26	Sikkim	0	0	0	0
27	Tamil Nadu	45	5	2	0
28	Telangana	0	0	0	0
29	Tripura	376	0	376	0
30	Uttar Pradesh	14,264	171	119	143
31	Uttarakhand	40	35	0	0
32	West Bengal	173	0	142	0
Total		17,036	621	969	153